<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 135 OF 2017

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Damodar Valley Corporation Delhi Transco Limited & Ors.	Vs.	Appellant(s)
		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachandran Ms. Poorva Saigal Mr. Shubham Arya

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 25.07.2017. Dasti, in addition, is permitted.

List the matter on 25.07.2017. Tag to Appeal No. 268 of 2016.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt